

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**CHANDIGARH (COURT – II)**  
***(Through Hybrid Mode)***

**Item No. 120**

**CP (IB) No. 298/Chd/Pb/2023**

**IN THE MATTER OF**  
**Uno Minda Limited**

**...Petitioner-Operational Creditor**

**Versus**

**Marshall Machines Limited**

**...Respondent-Corporate Debtor**

**Under Section: 9, IBC 2016**

**Order delivered on 16.05.2024**

Due to paucity of time, the matter could not be taken up today, hence adjourned to 08.07.2024.

Sd/-

**Court Officer**